

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-4481/79].

ANNUAL REPORT OF CENTRAL VIGILANCE COMMISSION FOR THE PERIOD FROM 1-4-1978 TO 31-12-1978 AND A MEMORANDUM RE: THE REPORT.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st April, 1978 to 31st December, 1978.

(2) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report [Placed in Library. See No. LT-4482/79].

11.52 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI D. AMAT (Sundergarh): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 4th April and 10th May, 1979.

11.53 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:—

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April 1980, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following member of the Rajya Sabha have been duly elected to the said Committee:—

- 1 Shri M. Anandam
- 2 Shri Sitaram Kesari
3. Dr. Bhai Mahavir
- 4 Shrimati Purabi Mukhopadhyay
5. Shri Kalp Nath Rai
6. Shri B. Satyanarayan Reddy
7. Shri Gian Chand Totu.

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for

the term ending on the 30th April, 1980, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—

1. Shri Ganpat Hiratal Bagat
2. Shri Bhagwan Din
3. Shri N. P. Chaudhari
4. Shri Sriman Prafulla Gowami
5. Shrimati Jamuna Devi
6. Shri S. Kumaran
7. Shri K. K. Madhavan
8. Shri K. Chathunni Master
9. Dr. (Smt.) Sathiyani Muthu
10. Shri Piaro Lall Kureel urf. Piaro Lall Talib.'

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on Public Undertaking:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 30th April, 1980 and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above

motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—

1. Shri Sadashiv Bagaitkar
2. Shri Harisinh Bhagubava Mahida
3. Shri K. N. Dhulap
4. Shri Murasoli Maran
5. Shri Narendra Singh
6. Shri Sultan Singh
7. Dr. Rafiq Zakaria.'

11.56 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DEATH OF SEVERAL PERSONS IN VIOLENT INCIDENTS IN ALIGARH AND THE CLOSURE OF THE ALIGARH MUSLIM UNIVERSITY

श्री हरिकेश बहादुर (मोरखपुर) : मैं अविनम्य-नीय लोक महत्व के निम्न विषय की घोर गृह मंत्री जी का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक बतव्य दे :

"अलीगढ़ में हुई हिमक घटनाओं में अनेक व्यक्तियों के मारे जाने तथा उनके कारण अलीगढ़ मुस्लिम विश्वविद्यालय के प्रतिष्ठित काल के लिए बन्द हो जाने के समाचार"

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): Sir, on the 9th May itself some tension began to develop in the Aligarh Muslim University Campus when news of the unfortunate incident at Dadri started reaching Aligarh, particularly after some six or seven injured students, who had decided to discontinue their journey to Delhi, arrived. Late in the afternoon one U.P. Roadways Bus was set on fire in the Shamshad Market, which is located in the University Campus on the main thoroughfare from Aligarh to Anupahabar. It is this incident of burning of a bus which led the District authorities to decide to post some PAC personnel in